

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:1018
ANSWERED ON:28.07.2000
EXCESS FOODGRANS TO FLOUR MILLS
JAGMEET SINGH BRAR;NAWAL KISHORE RAI

Will the Minister of CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government have taken a decision to provide wheat to the flour mills from the additional foodgrain stock which was more than the required buffer-stock;
- (b) if so, the variety of the said wheat;
- (c) the number of wheat grades fixed by the Government and the target fixed for each grade;
- (d) the rate at which the said wheat was sold to flour mills; and
- (e) the extent to which the said rate of wheat is less than the economic cost of Food Corporation of India?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI SRIRAM CHAUHAN

- (a) & (b) : FCI was authorised in January 2000 to dispose of Australian Wheat, Canadian redwheat, C&D category wheat and more than two years old wheat through open tender. Since the Roller Flour Mills only had the desired facility of processing wheat before distributing the processed wheat products to consumers, it was, therefore, decided by FCI to sell C&D categoryof wheat to Roller Flour Mills only.
- (c) Wheat stock is procured under a single grade as per the uniform specification for the Central Pool and no targets are fixed grade wise.
- (d) & (e) : The stocks of C&D Category of wheat were sold to Roller Flour Mills @ Rs.750/- per quintal as against the economic cost of Rs.900.25 per qtl (w.e.f. 1.4.2000) as these stocks of wheat were not acceptable under Public Distribution Scheme (PDS).